

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 107(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016

NAME OF THE COMPANY: Subhash Manocha & Ors.

V/s.

M/s. Columbus International Shoes Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Mr. A.C. CHANDIA	Sr. Adv	for Respondents	
2	Mr. Mohammed Kaur	Adv		
3	CHAND CHOPRA	Adv		
4	TARANG GUPTA	Adv		
5	SHARAD RAJWANSHI	PCS		

1. UK Chaudhary, Sr. Adv.
2. Ranjana Roy Jaiswal, Adv.
3. Ajit Yadav, Adv.
4. Vasudha Sin, Adv.

for Petitioners

Order

For orders, see order in CP 86(ND)/2016.